GOVERNMENTOF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 996 ANSWERED ON 08TH FEBRUARY, 2022

SETTING UP OF INDUSTRIAL UNITS IN FPIs

996. DR. PRITAM GOPINATHRAO MUNDE: SHRI GIRISH BHALCHANDRA BAPAT: SHRI RAHUL RAMESH SHEWALE: SHRI CHANDRA SEKHAR SAHU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Food Processing Industry(FPI) is a key sector that would help the country in achieving its target of a five trillion-dollar economy;
- (b) if so, whether despite several policy challenges the food processing industry is moving with a steady pace, if so, the details thereof;
- (c) whether there is high scope for setting up of industrial units for primary/minimal processing, juice concentrate, jams, jellies and marmalade;
- (d) if so, the steps taken by the Government to set up industrial units to harness the high scope along with the success achieved in this regard so far;
- (e) whether the Government has classified States particularly Odisha into various agro climatic zones; and
- (f) if so, the details of the food processing units identified for setting up to harness the high scope, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a) & (b): Food processing sector is an important component of manufacturing sector in India. Despite certain challenges afflicting the food processing sector, there has been significant growth in the gross value addition (GVA) by food processing sector from Rs 1.34 Lakh Crore in 2014-15 to Rs 2.24 Lakh Crore in 2019-20 (at 2011-12 prices). The GVA of the sector constituted 9.87 per cent and 11.38 per cent of the GVA in Manufacturing and Agriculture sectors respectively during 2019-20.

(c) to (f): Considering the potential for setting up of the food processing units in the country, Ministry of Food Processing is implementing the Creation/ Expansion of Food Processing/ Preservation Capacities(CEFPPC)/ Unit scheme, a demand-driven scheme under the PM-Kisan SAMPADA Yojana (PMKSY), for creation of processing and preservation capacities and modernisation/ expansion of existing food processing units. The Scheme provides grants-in-aid @35% of eligible project cost in general areas and @50% of eligible project cost in the North East States including Sikkim and difficult areas namely Himalayan States, State notified Integrated Tribal Development Project (ITDP) areas & Islands subject to maximum of Rs. 5.00 crore per project.

The Ministry is also implementing a new Centrally Sponsored Scheme, PM-Formulisation of Micro Food Processing Enterprises (PM-FME) for providing financial, business and technical assistance to 2 lakh micro food processing enterprises. The scheme has adopted the One District One Product (ODOP) approach. 137 unique products from 710 districts of 35 States/ UTs have been approved by the Ministry.

The State-wise details of the food processing units assisted under CEFPPC Scheme and PMFME scheme are given at **Annexure**.

There are 15 Agro-climatic Regions in India and Odisha comes under 2 Agro-climatic Regions namely, Eastern Plateau & Hill Region and East Coast Plains & Hill Region.

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 996 FOR ANSWER ON 08TH FEBRUARY,2022 REGARDING SETTING UP OF INDUSTRIAL UNITS IN FPIs

State-wise number of Food Processing Units/Enterprises assisted under CEFPPC (Unit) scheme and PM-FME scheme:

S. No.	Name of State/UT	CEFPPC Scheme (No. of Units)	PMFME Scheme (No. of Enterprises)
1	Andhra Pradesh	4	91
2	Arunachal Pradesh	6	0
3	Assam	18	2
4	Bihar	1	0
5	Chhattisgarh	1	2
6	Goa	1	1
7	Gujarat	27	1
8	Haryana	15	17
9	Himachal Pradesh	17	106
10	Jharkhand	0	0
11	Karnataka	18	48
12	Kerala	12	17
13	Madhya Pradesh	9	43
14	Maharashtra	37	47
15	Manipur	5	67
16	Meghalaya	2	0
17	Mizoram	1	0
18	Nagaland	4	0
19	Odisha	2	28
20	Punjab	8	53
21	Rajasthan	12	32
22	Sikkim	1	1
23	Tamil Nadu	22	31
24	Telangana	1	13
25	Tripura	4	3
26	Uttar Pradesh	22	22
27	Uttarakhand	9	3
28	West Bengal	9	-
29	A&N Islands	0	0
30	Chandigarh	0	3
31	Delhi	0	0
32	Dadra & Nagar Haveli and Daman & Diu	1	0
33	Jammu & Kashmir	19	5
34	Ladakh	0	0
35	Lakshadweep	0	0
36	Pondicherry	0	0
	Total	288	636